BEFORE THE SECURITIES APPELLATE TRIBUNAL MUMBAI

Appeal No. 136 of 2009

Date of decision: 2.12.2009

Shri Shadilal Chopra
Residing at
Aashiana, Opp. Deonar Bus Depot,
Deonar, Mimbai. ……Appellant

Versus

The Adjudicating Officer
Securities and Exchange Board of India
Having its registered office at
SEBI Bhavan, Plot No. C4-A, G-Block,
Bandra Kurla Complex, Bandra (East),
Mumbai. …… Respondent

Mr. Prakash Shah, Advocate for the Appellant.

Dr. Poornima Advani, Advocate with Ms. Harshada Nagare, Advocate for the Respondent.

CORAM : Justice N. K. Sodhi, Presiding Officer
Samar Ray, Member

Per : Justice N. K. Sodhi, Presiding Officer (Oral)

Same order as in Appeal no. 201 of 2009 decided on 2.12.2009

Sd/-
Justice N. K. Sodhi
Presiding Officer

Sd/-
Samar Ray
Member

2.12.2009
ptm

Prepared & Compared by
ptm